Cashew Industry

48. Shri N. Sreekantan Nair: Will the Minister of Labour and Employment be picased to state:

(a) whether Government are aware that the minimum wages fixed for the Cashew Industry in the States of Kerala, Madras and Mysore are widely divergent; and

(b) if so, whether Government intend to set up a Central Minimum Wages Committee to regularise the wage structure in the Industry?

The Deputy Minister in the Ministry of Labour and Employment (Shri E. K. Malviya): (a) There are differences in the rates of minimum wages fixed in these States for the Cashew Industry.

(b) The Cashew Industry Enquiry Committee constituted by the Government of India, has recommended that there should be, as far as possible, uniform minimum wage rates in the Cashew Industry in the States of Kerala, Madras, Mysore, Maharashtra and Andhra Pradesh. This recommendation along with other-recommendations of this Committee are under examination in the Ministry of Industry and Supply.

Dry-freese Plant in U.P.

49. Shri Vishwa Nath Pandey: Will the Minister of Defence be pleased to state:

(a) whether it is a fact that a giant dry-freeze plant for the preservation of meat will be established in Uttar Pradesh by his Ministry; and

(b) if so, when and at what place?

The Minister of Defence Production in the Ministry of Defence (Sari A. M. Thouse): (a) The installation of a plant for production of accelerated freeze dried meat for supply to the troops is under consideration of Government.

(b) The proposal is in planning stage. The location is yet to be finalized.

Soviet Transport Planes

50. Shri Vishwa Nath Pandey: Will the Minister of Dofonce be pleased to state: (a) whether it is a fact that Soviet Russia has offered to provide more transport aircrafts to India under its military aid programme; and

(b) if so, the reaction of Government thereto and what are those transport aircrafts?

The Minister of Defence Preduction in the Ministry of Defence (Sari A. M. Thomass: (a) and (b). The Soviet authorities have agreed to supply Mi-4 helicopters on deferred payment terms. The Indian defence delegation currently visiting the U.S.S.R. is expected to conclude a contract for the purchase of a certain number of these helicopters.

Cannos Film Fostival

51. Shri Vishwa Nath Pandey: Will the Minister of Information and Broadcasting be pleased to state:

(a) whether it is a fact that an Indian film participated at the Cannes International Film Festival which was held in April, 1984; and

(b) the name of the film and the basis on which the said film was selected?

The Minister for Information and Breadcasting (Shrimati Indira Gandhi); (a) Yes, Sir.

(b) The following Indian films participated in the Cannes International Film Festival:---

Feature film: "Mujhe Jeene Do" Documentary film: "Himalayan Lakes".

Both the films were selected on the recommendations of the Advisory Committees for selection of feature and documentary films for entry in International Film Festivals.

Film on Untouchability

53. Shri Daijit Singh: Will the Minister of Information and Broadcasting be pleased to state:

(a) the upto-date progress made in the production of a film on the removal of the untouchability; and

(b) when it will be released?

The Minister of Information and Broadcasting (Shrimati Indira Gandhi): (a) The script of the film has been recently approved. Shooting has yet to start,

(b) The date of release cannot be anticipated at this stage.

> "सतम " 53. } भी वड़े : भी यज्ञपाल सिंह : भी वाण्डक : । भी वाण्डी :

न्या सूचना और प्रसारण मंत्री यह बताने की कुपाकरेंगे कि :

(क) क्या सरकार को भारतीय फिल्म "संगम" के प्रदर्शन पर रोक लगाने के लिए कोई ग्रभ्यावेदन मिला है ; ग्रौर

(ख) यदि हो, तेः इस पर क्या कार्यवाही की गयी है ।

सुचना झौर प्रसारण मंत्री (भीमती इम्बिरा गांधी) (क): जी, हां ।

(ख) अभ्यावेदन ग्रस्वीकार कर दिए गए हैं ।

Praga Tools Limited, Secunderabad

54. Shri Ramachandra Ulaka: Shri Dhuleshwar Meena:

Will the Minister of Defence be pleased to refer to the reply given to Starred Question No. 1193 on the 27th April, 1964 and state:

(a) whether the new schemes for the manufacture of various items in the Praga Tools Limited, Secunderabad have since been considered; and

(b) if so, the details thereof?

The Minister of Defence Production in the Ministry of Defence (Shri A. M. Thomas): (a) Yes.

(b) (i) The Carbine Barrel Project has since been sanctioned.

(ii) The extremely small tool room of the Pragas has been booked to its full capacity for some time to come. It has, therefore, been decided to drop the idea of manufacturing machinetools required by Ordnance Factories at least for the time being,

(iii) First phase of expansion of forge shop is already in hand and the shop is being shifted to the new site at Kukatpalli. The Company is preparing a detailed project report for the second phase. After it has been approved by the Board of Directors, it will be submitted to Government for consideration.

Garden Reach Workshop, Calcutta

55. ∫ Shri Ramachandra Ulaka: ∫ Shri Dhuleshwar Meena:

Will the Minister of Defence be pleased to state:

(a) whether the proposal to increase the ship-building capacity in the Garden Reach Workshop at Calcutta has since been considered; and

(b) if so, the details thereof?

The Minister of Defence Production. in the Ministry of Defence (Shri A. M. Thomas): (a) The matter is still under consideration.

(b) It envisages construction of additional Dry Docks, Workshops and provision of other ancillary facilities.

Mass Communication Centre

Will the Minister of Information and Broadcasting be pleased to state:

(a) whether the proposal for setting up the Mass Communication Centre has since been examined; and

(b) if so, the result thereof?

The Minister of Information and Broadcasting (Shrimati Indira Gandhi): (a) and (b). The proposal is still under consideration.

Repatriation of Assets from Ceylon

- Shri P. C. Boroosh;
- Shri S. N. Chaturvedi:
 Shri P. R. Chakraverti;
 Shri Ramanathan Chettiar:

Will the Minister of External Affairs be pleased to state:

(a) whether it is a fact that the Ceylon Government have recently